

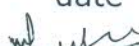
Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P-103/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		Italian Stores Pvt.Ltd.	
Under Section		58	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of PETITIONER	Signature with date  13

**ORDER**

Ld. Pr. CS for the petitioner made a request for adjournment.  
Prayer is allowed.

List the matter on 17/08/2017.

sd/-

(Vijai Pratap Singh)  
Member (J)